

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 202
Appeal No. 03/252/JPR/2024
Under Section 252 of
Companies Act, 2013**

In the matter of:

Shri Nath Ji Multi Components Pvt. Ltd.

...Petitioner

Versus

The Registrar of Companies

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

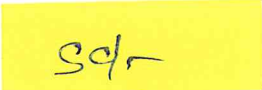
For the Appellant : Shreys Kumar Bhatt, PCS
For the Respondent : Pooja Singh, JTA

ORDER

Heard Mr. Shreys Kumar Bhatt, PCS appearing on behalf of the Applicant. Ms. Pooja Singh, JTA appearing on behalf of RoC, Jaipur, seeks time to file reply. Reply, if any, may be filed within two weeks with an advance copy to the other side. List the matter on 16.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 24, 2024